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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/264/IB/2018
PETITION NUMBER : TCP/198/(IB)/2017
NAME OF THE PETITIONER(S) : NAGARAJAN
NAME OF THE RESPONDENT(S) : MALABAR HOTELS PVT LTD
UNDER SECTION : 30(6)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. Aravindan	Counsel for Applicant in MA/249/IB/18	
2.	V. Nagarajan	RP	
3.	S. Manivannan	RP's Counsel	
4.	T. K. BHASKAR	— / —	
5.	Nirav Shah A. Kevin Thomas	Successful Resolution Applicant	

ORDER

Counsel representing both the parties are present and prayed for adjournment. At request, time is enlarged. **Put up on 29.08.2018.**

sd-

(S VIJAYARAGHAVAN)
Member (Technical)

sd-

(CH. MOHD. SHARIEF TARIQ)
Member (Judicial)